

litate hon. Members, and it will be done hereafter.

**Shri V. P. Nayar:** Sir, for the present we do not know what that answer was, and how can we put supplementaries?

**Mr. Deputy-Speaker:** That is all right. Hereafter I will advise hon. Members to read the questions and answers of the previous session, and be ready with them. It is not as if the burden is on the hon. Minister only to be constantly watching and saying 'Refer to such and such a day for the answer to such and such a question'. Why should they only be referring? Hon. Members also must refer to them.

**Shri V. P. Nayar:** It is a mistake that we relied upon the Notice Office. May I ask a question, Sir?

May I know whether Government have considered how this new industry Parker Inc. in India, will affect the indigenous ink industries?

**Shri T. T. Krishnamachari:** The matter has been considered by the Secretaries' Committee, who gave the permission.

**Shri K. K. Basu:** May I know the amount of the foreign capital which was allowed to be brought in, under the foreign exchange control?

**Shri T. T. Krishnamachari:** Two-thirds of two lakhs.

**Shri V. P. Nayar:** May I know whether the Quink manufactured in India will be sold at reduced rates, that is at rates less than what are prevailing now?

**Shri T. T. Krishnamachari:** I would suggest to the hon. Member to wait and see.

**Shri Nanadas:** May I know whether the Parker Company is going to set up a factory for the manufacture of pens, at Madras?

**Shri T. T. Krishnamachari:** That is the understanding.

#### TRAINING IN DAM CONSTRUCTION

\*451. **Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to draw up a scheme to give advanced training to engineers in design and in the construction of dams and barrages;

(b) if so, what are its important features; and

(c) what will be the total cost involved and the number of persons that will be trained under the scheme?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) and (c). The details of the scheme are still under preparation. It is therefore not possible to give any information at this stage.

**Shri S. N. Das:** May I know, Sir, whether arrangements are available at the sites of the river valley projects under construction at present for practical training in these matters?

**Shri Hathi:** For practice' training, Sir, there is already a scheme in existence where fresh graduates are being sent.

**Shri S. N. Das:** May I know, Sir, whether any efforts have been made to ascertain the requirements with regard to technical personnel for these projects?

**Shri Hathi:** Yes, Sir. We have been trying to have an assessment of the personnel required for the next five years.

**Shri S. N. Das:** May I know, Sir, whether any State Governments have requested the Central Government to start this practical training at an early date and if so, which are those States and whether they are willing to co-operate in the financial aspect of the question?

**Shri Hathi:** I have no information if any State has approached the Central Government, for deputing engineers for practical training.

#### MACHINE TOOLS COMPANY

\*453. **Sardar A. S. Saigal:** (a) Will the Minister of Production be pleased to state whether it is a fact that Oerlikon Machine Tools Company of Switzerland has established the Machine Tools Factory at Jalahali near Bangalore?

(b) Has any agreement been reached as to what amount Government will have to spend for this?

(c) When will this company be able to start production and how many high speed lathes, milling machines, and heavy duty drilling machines will be produced per year?

(d) What will be the total expenditure on the factory by the time it goes into full production?

(e) What will be the estimated annual output in value?

**The Minister of Production (Shri K. C. Reddy):** (a) Presumably, the hon. Member is referring to Hindustan Machine Tools Limited, the private limited company formed by the Government of India in partnership with Messrs. Oerlikon Machine Tool Works, Buehrie and Co., of Zurich, Switzerland, for the management of the Machine Tool Factory at Jalahali. If so, the reply is in the affirmative.

(b) The Authorised Capital of the Company is Rs. 12 crores. The subscribed and issued capital from time to time will be paid for by the Government of India and Messrs. Oerlikon Machine Tool Works in the proportion of 90 per cent. and 10 per cent. For the present only Rs. 3 crores will be called up. After production commences, 5 per cent. out of Government's holding of 90 per cent. will be transferred free of charge to Messrs. Oerlikon.

(c) The factory is expected to go into initial production in August 1953 and into full production in 1955-56. When in full production, the factory is expected to produce about 900 high speed lathes, 460 milling machines and 240 heavy duty drilling machines per annum.

(d) The capital cost of the factory is estimated at Rs. 8.37 crores.

(e) About Rs. 4 crores.

**Shri K. K. Basu:** May I know, Sir, whether the management of this firm, the Hindustan Machine Tools Limited, has been left to the Swiss firm, and if so, whether any special commission has been given to them?

**Shri K. C. Reddy:** The management of the company will be by a Board of Directors. There will be a Managing Director who will be a Government nominee. There will be Government Directors on the Board of Directors. Now they are five out of a total strength of the Board of Directors of seven. There is no special commission that will be given to the company. If I were to give details of the agreement between us and the company, it would take a long time. I think a copy of the agreement between us and the Company is in the Library. Or if the hon. Member puts a separate question, I will be in a position to give further details.

**Shri V. P. Nayar:** May I know, Sir, whether there is any distinction of

'A' shares and 'B' shares in this company as in the other case referred to a few minutes ago?

**Shri K. C. Reddy:** No, Sir There is no distinction.

**Dr. Jaisoorya:** Is it a fact that before entering into agreement with Oerlikon, the Swiss firm, we asked for full specification and details for putting up a machine tools plant from Czechoslovakia?

**Shri K. C. Reddy:** I am not aware of the previous history of this proposal. Sir, Several enquiries were made from other sources.

**Dr. Jaisoorya:** Is it a fact that these same specifications were then given to the Oerlikon factory?

**Shri K. C. Reddy:** I would like to check up before I answer.

**The Prime Minister (Shri Jawaharlal Nehru):** I cannot answer that question but I should think it exceedingly unlikely, because the hon. Member's question is a hint that that was done. So far as I know, it was not done. I cannot be sure, but I am sure that this kind of thing, if it is done, is very improper. I am quite sure it could not have been done.

**Shri K. K. Basu:** May I know, Sir, whether there is any clause in the agreement to the effect that all purchases that have to be made outside have to be made from or to the satisfaction of the Swiss experts?

**Shri K. C. Reddy:** I would ask the hon. Member to make himself a little more clear. I have not been able to follow the question.

**Mr. Deputy-Speaker:** Is it part of the agreement that all articles purchased should be in consultation with this firm?

**Shri K. C. Reddy:** Yes, Sir.

**Shri K. K. Basu:** Not only in consultation, but to the satisfaction of these experts?

**Shri K. C. Reddy:** Yes, to the satisfaction of the company because they will have to look to the satisfactory working on the technical side. Naturally their opinion will have to be taken with regard to plants and other things that will have to be imported for setting up the factory.

**Shri N. Sreekantan Nair:** May I know, Sir, how far the requirements of India will be met by the Hindustan Machine Tools factory?

**Shri K. C. Reddy:** To a large extent.

**Col. Zaidi:** Has any provision been made in the agreement with Oerlikon's for the training of students? If so, what is the provision?

**Shri K. C. Reddy:** There is a specific provision for the purpose. Within a specified period of time most of the people who will have to work in the factory will have to be Indians and for that purpose they will have to give training not only here, but also in their parent factory in Switzerland. There is also a proposal to have a training school as an adjunct to the Machine Tools factory.

#### PASSPORTS AND VISAS

\*454. **Shri Gidwani:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Indian Passport Office at Dacca issued more than forty thousand travel documents including visas and migration certificates from the 16th October, 1952 to the 15th December, 1952;

(b) whether it is a fact that the Pakistan Passport Office in Calcutta issued less than twenty thousand travel documents during the same period; and

(c) whether it is a fact that visas to caste-Hindus are issued only to those caste-Hindus whose relatives permanently reside in East Pakistan?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes.

(b) The Government of India have no statistics about the issue of travel documents by Pakistan Visa Offices in India. According to a statement made by the Pakistan Representatives at the recent Indo-Pakistan Passports Conference till 24th January 1953 the Pakistan Visa Office at Calcutta had issued 22,105 visas to Indian nationals, and 30,000 repatriation certificates to Pakistan nationals.

(c) The Government of India have received no complaints to this effect.

**Shri Gidwani:** Are Government aware that a large number of visas were issued by the Indian authorities to visitors from Pakistan who were coming to see the Cricket match in Calcutta?

**The Prime Minister (Shri Jawaharlal Nehru):** I hope they were given. It is a very laudable desire.

**Shri Gidwani:** Are Government aware that the Pakistan authorities in New Delhi have not given visas to Hindu merchants who have their business in Karachi, as their definite policy seems to be to give no facilities to Hindus for carrying on their business in Karachi?

**Mr. Deputy-Speaker:** The first part is a question; the second is an inference or observation.

**Shri Anil K. Chanda:** I have no information.

**Mr. Deputy-Speaker:** Hon. Members will give intimation earlier with respect to specific questions so that the Ministers can gather the necessary information. It is not otherwise possible for them to have the information ready.

#### INDIANS REGISTERED AS CEYLON CITIZENS

\*455. **Shri A. M. Thomas:** (a) Will the Prime Minister be pleased to state whether Government have information as to how many Indians have been registered as Ceylon citizens after the coming into force of the Indian and Pakistani Citizenship Act?

(b) What is the total number of applications?

(c) How many have been rejected?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) 16,039 by 15th January, 1953.

(b) 237,034. On an average, each application relates to 3½ person (including wife and children of the applicant).

(c) No figures are available.

I may add, Sir, that since the reply was drafted, we have got information that on the 8th July, 1952, the Ceylon Prime Minister said in the Ceylon Parliament that 2687 applications have been rejected.

**Shri A. M. Thomas:** May I know, Sir, whether the Government has enquired why there has been so much delay in the disposal of these applications? There are 2 lakhs of applications pending since the 16th January.

**Shri Anil K. Chanda:** At one time the Ceylon Government assured us that they will employ additional officers and Deputy Commissioners to see to the disposal of these applications but it seems nothing has been done in this matter.

**Shri A. M. Thomas:** May I enquire whether the Government is aware that Indians settled in Ceylon are